

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A. NO. 300 OF 2010**

Monday, this the 12<sup>th</sup> day of April, 2010

**CORAM:**

**HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER  
HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

**K.B.Shihabudheen  
Co-operative Inspector  
Food and Civil Supplies, Kavaratti  
Lakshadweep**

...

**Applicant**

**(By Advocate Mr.G.Sukumara Menon )**

**versus**

- 1. Administrator  
Union Territory of Lakshadweep  
Kavaratti**
- 2. Director (Planning and Statistics)  
Administration of the Union Territory of Lakshadweep  
Secretariat , Kavaratti**
- 3. Director  
Food Supplies  
Department of Food and Civil Supplies  
Consumer Affairs Kavaratti** ...

**Respondents**

**(By Advocate Mr.S.Radhakrishnan )**

**The application having been heard on 12.04.2010, the Tribunal  
on the same day delivered the following:**

**ORDER**

**HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER**

The applicant has filed this OA against the nonsending or nonrecommending of his name for promotion to the post of Statistical Assistant as per Annexure A-1 Circular. As per Annexure A-1 Circular, it is stated that a person coming under the qualifications therein is entitled for promotion to the post. If so, the applicant is entitled for promotion to that post especially on his regularization as Co-operative Inspector, has been regularized with effect

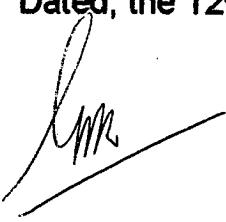


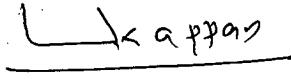
from 05.07.2001 as per order dated 30.01.2010. If so, the nonforwarding of the bio data by the 3<sup>rd</sup> respondent is irregular and it will affect his promotional chance.

2. On hearing Mr.G.Sukumara Menon, learned counsel for the applicant and Mr. S.Radhakrishnan, learned counsel for the respondents and going through the averments in the OA, we are of the view that the OA can be disposed of by directing the 3<sup>rd</sup> respondent to forward the bio data of the applicant to the 2<sup>nd</sup> respondent within a reasonable time, at any rate, within 30 days from the date of receipt of a copy of this OA. This order is passed on the circumstance that the applicant is under the feeder category to be promoted as Statistical Assistant as evident from Annexure A-7 order dated 30.01.2010. The 3<sup>rd</sup> respondent shall see while forwarding the the bio data, his promotion or regularization to the post of Co-operative Inspector with effect from 05.07.01 has to be updated in the service records.

3. With the above direction, the OA is disposed of. A copy of the order alongwith the OA shall be forwarded to the 3<sup>rd</sup> respondent by the applicant <sup>him</sup>self for compliance. No order as to costs.

Dated, the 12<sup>th</sup> April, 2010.

  
K GEORGE JOSEPH  
ADMINISTRATIVE MEMBER

  
JUSTICE K.THANKAPPAN  
JUDICIAL MEMBER